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MISCONDUCT BY MYSTERY DOCTOR

- 541. SHRI D. K. PATEL: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to refer to the news appearing in the 'Hindustan Times' of 9th January, 1973. about the alleged misconduct by 'Mystery' doctor and state:
- (a) the particulars of the said doctor and what is his nationality and which department directed the Delhi Municipal Corporation to extend to him every possible help;
- (b) since when he has been visiting the said hospital at Shahdara and whether it is a fact that he showed disrespect to the National Flag, and was rude in behaviour to the inmates: and
- (c) the steps Government are taking against this doctor for showing disrespect to National Flag?
- THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. KISKU): (a) The particulars and the nationality of the said doctor are not known. No department directed the Municipal Corporation of Delhi to extend to him any help.
- (b) He visited the Leprosy Home at Shahdara in the first week of January, 1973. He was rude in behaviour to the inmates of the Leprosy Home. He passed the remarks that it is shame that National Flag has been hoisted in the Institution where conditions are not proper. Later on, he apologised for it.
- (c) The doctor never visited the Leprosy Home after the Press-report. Hence, no action could be taken against the doctor.

ASSISTANCE GIVEN TO MITHILA UNIVERSITY

- 542. SHRI GUNANAND THAKUR: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:
- (a) whether it is a fact that Mithila University has been established at Darbhanga;

- (b) whether it is a fact that it was a long-standing demand of the people of North Bihar for the establishment of that University;
- (c) whether it is also a fact that Bihar Government have made a special request to give financial assistance to that University; and
- (d) if so, how much assistance ha given to Mithita University uptill now, in comparison to other Universities?
- THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN): (a) Yes, Sir.
- (b) According to the State Government of Bihar, there has been a demand for the establishment of Mithila University.
 - (c) Yes, Sir.
- (d) Under the provisions of the University Grants Commission (Amendment) Act, 1972, made effective from June 17, 1972, "no grant shall be given by the Central Government, the Commission, or any other organisation receiving any funds from the Central Government, to a University which is established after the commencement of the University Grants Commission (Amendment) Act, 1972, unless the Commission has, after satisfying itself as to such matters as may be prescribed, declared such University to be fit for receiving such grants".

The Commission is accordingly framing the necessary regulations under this provision. Since the Mithila University was established with effect from August 5, 1972, the question of the Commission's assistance to it will be considered by the Commission after the said regulations are framed.

MALARTA IN PHULBANI DISTRICT OF ORISSA

543. SHRI LOKANATH M1SRA : SHRI DEBANANDA AMAT : SHRI SUNDAR MANI PATEL :

SHRI M. K. MOHTA: SHRI K. C. PANDA: SHRI CHANDRAMOULI JAGAR-LAMUDI: SHRI K. P. SINGH

Will the Minister of " HEALTH AND FAMILY PLANNING be pleased to state:

Written Answers

- (a) v.nether Government are aware that in almost every village in Phulbani District (Orissa) people are suffering from Malaria fever: and
- fb) if so, what steps Government ha\ e taken so far to prevent the disease?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. KISX.IJ): (a) An upward trend of incidence of malaria in Phulbani District (Orissa) has been reported by the State Government.

- (b) The following steps have been taken in general to check the incidence :-
 - 1. 100 per cent Central subsidy u being given to the State Government for undertaking spray operations surveillance in Attack and Consolidation phase areas:
 - 2. Central subsidy is also being given for peripheral staff under the Basic Health Services Programme for intensive malaria vigilance activities to be carried out in Maintenance phase areas;
 - 3. Adequate quantities of insecticides anti-malaria drugs arc being supplied for putting down the focal outbreaks:
 - 4. Radical treatment is being given to all malaria cases detected.

Besides, the Government of India, on recommendations of the Special Survey Team that visited Orissa State, made further allotment of Rs. 25 lakhs during 1972-73 out of which Rs. 20 lakhs for anti-malaria operations for cyclone affected areas. This amount was allotted over and above the normal assistance given by the Government of India in connection with implementation of the National Eradication Malaria Programme.

NATURE CURE HOSPITAL IN THE CAPITAL

544. SHRI SHYAMLAL GUPTA: Will the Minister of HEALTH AND FAMILY PLANNING he pleased to state:

- (a) whether it is a fact that Government are contemplating to set up a Nature Cure Horpital in the Union Territory of Delhi;
- (b) if so, the total expenditure to be incurred thereon; and
- (.c) whether any time schedule for its completion has been drawn?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. KISpCU): (a)

(b) and (c) Do not arise.

COMMERCIAL USE OF HOUSES IN **DELHI**

- 545. SHRI SHYAMLAL GUPTA: Wili the Minister of WORKS AND HOUSING be pleased to state:
- (a) whether Government's attention has been drawn to the abnormal increase in the use of residential localities for commercial purposes in Delhi;
- (b) if so, what steps have or proposed to be taken to check this malady causing congestion and law and order problem in these areas?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI OM MEHTA): (a) Yes, Sir.

fb) An intensive campaign for launching prosecution against the owners/tenants, who have misused the premises, has been started by the Delhi Development Authority and about 2500 persons are under prosecution.